

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

FRIDAY, THE FOURTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR

PRESENT
THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE N.V. SHRAVAN KUMAR

APPLICATION NO. 24 OF 2024
IN
CIVIL SUIT NO. 7 OF 1958

Between:

1. Kasani Shankar, S/o Lare Shri Balraj, aged 44 years, Occ: Business, R/o. J/MP/2-1-23/131, Indira Nagar Colony, Shamshiguda village, Balanagar Mandal, R.R. District.
2. Kasani Indira, W/o Late K. Sree Ramulu, aged 47 years, Occ: House wife, R/o H.No.2-1-23/128, Indiranagar Colony, Shamshiguda village, Balanagar Mandal, R.R. District. ... Petitioners.

AND

1. Nawab Zahir Yar Jung Bahadur (D.1)
 - 1(a) Hasmatunnissa Begum
 - 1(b) Fareedunnisa Begum
 - 1(c) Mohd. Fazluddin Khan
 - 1(d) Mohd. Laigruddin Khan
 - 1(e) Mohd. Khutubuddin Khan
 - 1(f) Smt. Kareemunnissa Begum
2. Magharuddin Khan - D.2
 - 2(a) Nawab Mohd. Mohiddinnissa Khan
 - 2(b) Nawab Mohd. Mohuddun Khan
 - 2(c) Janab Parwarishuanisa Begum
 - 2(d) Janab Gamarunnisa Begum
 - 2(e) Janab Viquarunnisa Begum
3. Bashir Jung D.3
 - 3(a) Nawab Khan
 - 3(b) Nawab Shoduddin Khan
 - 3(c) Siddiq Sultana Begum
 - 3(d) Nawab Nizamuddin Khan
 - 3(e) Mohamunnissa Begum
 - 3(f) Iftaquannissa Begum
4. Lateefuddin Khan
 - 4(a) Kamalunnissa Begum
 - 4(b) Mohammed Shamauddin Khan
 - 4(c) Ahmedunnissa Begum
 - 4(d) Habeebunnissa Begum
 - 4(e) Mahabubunnissa Begum
 - 4(f) Mohd. Fakruddin
 - 4(g) Jamalunnissa Begum
 - 4(h) Mohammedunnissa Begum
 - 4(i) Noorunnissa Begum
 - 4(j) Mohd. Nasiruddin Khan

- 4(k) Asia Begum
4(l) Shaheba Begum
4(m) Muneer Begum
4(n) Khamruddin Khan
4(o) Azeezuddin Khan
5. Ifthakaruddin Khan
5(a) Azizunnissa Begum
5(b) Gaounnissa Begum
5(c) Mohd. Khamaruddin Khan
5(d) Shoukatunnisa Begum
5(e) Akbaruddin Khan
5(f) Khairunnissa Begum
6. Ahmeduddin Khan
6(a) Janab Afalunnissa Begum
6(b) Janab Vizuarunnissa Begum
6(c) Janab Hameedunnissa Begum
6(d) Janab Khaza Moinuddin Khan
6(e) Nawab Mohd. Khaza Nizamuddin Khan
6(f) Janab Maherunnissa Begum
6(g) Janab Goustufunnissa Begum
6(h) Janab Hasibunnissa Begum
6(i) Nawab Mohd. Rafuddin Khan
6(j) Nikchatunnisa Begum
7. Afsaruddin Khan
7(a) Basheer Bhanu
7(b) Janaba Viqar Bhanu
7(c) Nawab Mohd. Jahangiruddin Khan
8. Iqbaluddin Khan
9. Wajihuddin Khan
9(a) Smt. Fareedunnissa Begum
9(b) Nawab Afzaluddin Khan
9(c) Azemuddin Khan
9(d) Nawab Yousufuddin Khan
9(e) Smt. Viqarunnissa Begum
9(f) Farhatunnissa Begum
9(g) Nawab Asifuddin Khan
9(h) Nawab Moinuddin Khan
9(i) Smt. Parwarishunnissa Begum
10. Bahauddin Khan
10(a) Janaba Mahboob Begum
10(b) Nawab Mohd. Rukmuddin Khan
10(c) Nawab Mohammed Yousuffuddin Khan
10(d) Janaba Parwarishunnissa Begum
11. Bedruddin Khan
11(a) Janaba Asmathunnissa Begum
11(b) Nawaba Mohd. Naseeruddin Khan
11(c) Janaba Ameerunnissa Begum
11(d) Janaba Qamarunnissa Begum
12. Jalaluddin Khan
13. Zainulabod-din Khan
14. Ghaziuddin Khan

15. Warisuddin Khan
16. Fareedunnissa Begum
17. Laiqunnissa Begum
18. Izzatunnissa Begum
 - 18(a) Janaba Tahniyat Unnisa Begum
 - 18(b) Janaba Jeenathunnissa Begum
 - 18(c) Smt. Tayneytunnissa Begum
19. Hakharunnissa Begum
20. Malika Jahan Begum
21. Akhtar Jehan Begum
22. Dawoodunnissa Begum
23. Mahaboobunnissa Begum
24. Rashimunnissa Begum
25. Ladli Begum
 - 25(a) Moissudhowla
 - 25(b) Sultamuddin
 - 25(c) Bozar Ali Baig
 - 25(d) Liakatali Baig
 - 25(e) Kulsum Begum
26. Liaquatunnisa Begum
27. Fareed Jahan Begum
28. Sultana begum
29. Ghulam Mohammed
30. Mansab Jung
31. Sahik Mohiuddin
32. William Cessar
33. Mohd. Mahboob Khan
34. Shamsuddin Khan
35. Govind Rao,
36. Sridhar Rao
37. Jayarao Sambrani
38. N.K. Guruswamy
39. Dr. E.N. Dass
40. Sahabzada Dildar Ali Khan
41. Syed Waliulla Hussaini
42. Alinuddin Hussaini
43. Hyderabad Development Cooperative Society
44. Col. Ali Raza
45. Syed Ali Abbas
46. C.S. Venkat Rao
47. Jagir Administrator, Government of A.P.
48. Secretary, Finance Department, Government of A.P., Hyderabad
49. Hari Pershad
50. A.P. Policemen Coop. Housing Society Ltd., rep. By its President P. Mallesam, Amberpet police Lines, Hyderabad.
51. M/s Rashanna Builders and Developers P. Ltd., rep. By its M.D. Sri Qaiyamuddin Siddiqui, Red Hills, Hyd.
52. G. Raji Reddy
53. P. Pradeep Reddy
54. M. Padmanabha Raju
55. A. Srinivasa Raju

56. V. Lakshminagamani
57. V. Vijaya lakshmi
58. K. Hema
59. A.L.N. Raju
60. P. Ranga Raju
61. P. Joshi Raju
62. P. Bhima Raju
63. S. Vidya Sagar
64. G. Padmanabha Reddy
65. A. Gopal Raju
66. A.V.K.V. Raju
67. M. Sanga Reddy
68. M. Vittal Reddy
69. T. Krishna Kumar
70. T. Sandhya
71. Poonam
72. Asita
73. Satoodhan Upadhya
74. Satya
75. Kanhaya
76. Chinta Devi
77. Archana
78. P. Vijaya Bharati
79. P. Narayanatama
80. Nisarunnisa
81. Habeeb Sarwar
82. Rafceq Feroze
83. Syed Muqtadur
84. Noman Mohiuddin
85. Md. Shajiuiddin
86. Nanslicer Mecheerunnisa
87. Syed Naifuillah Hussain
88. Syed Muhshir
89. A. Roopa
90. D.S. Rao
91. K. Balasubrahmanyam
92. Satesh Anur Singh
93. Mohammed Majeed Khan
94. Rizwan Izbai
95. Jaffer Yamani
96. Shaik Mohammed Ayub
97. A.V. Jai Raj
98. Ali Bin Sayeed
99. Abdul Quadri
100. Md. Ibrahim
101. Syed altaf Hussain
102. Syed Yousuf Hussain
103. Syed Muntaz Ahmed
104. Nikhat Jahan
105. Asid Bin Sayed Brawaz
106. Ali Bin Syed Brawaz
107. Asif Bin Syed Brawaz

108. Syed Bin Sayeed Brawaz.
109. Meem Begum
110. Ayut Bin Salam
111. Ghousemohiddin
112. Naema Basheer
113. Siraj Mohiddin
114. Kum. A. Harini
115. Zarina Begum
116. Insane Aali
117. Moiddinzzaman (D.50 to 117 are added as per court order dt.9-3-2000 in application Nos.215 & 217 of 2000.
118. My Palace Mutually Aided Coop. Society, Shantinagar, Hyd.
119. P. Narsa Reddy
120. D. Prabhakar Reddy
121. P. Veera Reddy
122. D. Balakrishna Reddy
123. Om Sri Sai Mutually Aided Coop. Housing Society Ltd.,
124. Pleasant Engineers, rep. By Sripada Deshpande,
125. M/s S. Deshpande & Co, rep. By Sripada Deshpande,
126. M/s Anish Constructions rep. By Smt. Nirmla D.
127. M/s Orient Constructions rep.by Smt. Afroze Shabana Siddiqui,
128. T. Narsing Rao
129. Smt. Susheela
130. Nawab Saleemuddin Khan
131. Smt. Nigar Sultana,
132. T. Ganesh Kumar
133. Smt. Swarnalatha,
134. M. Ganesh,
135. Kaushik Mutually Aided Coop. Society Ltd.,
136. Ishrath Begum
137. Mohd Rasheed Khan
138. Abdul Raheem Khan
139. Veshan Singh,
140. Shiek Naseem
141. Ameer Khan
142. M/s Bhaskara Estates P. Ltd.,
143. M/s Swetha Estate P. Ltd.,
144. M/s Sai Venkata durga Coop. Housing Society,
145. Krishna Prasad
146. M. Shobharani
147. M. Bhagawathi
148. G. Venkat Reddy
149. M/s Build Links,
150. Abdul Hakeem
151. Qamarunnisa Begum
152. Pyari Devi,
153. Rajesh Singh
154. Vikram Singh
155. Rekha Devi,
156. Abdul Rahman Khan
157. Farooz Khan
158. Yousuf Khan
159. Bepasha Begum

160. Aycoob Khan
161. Nadeem Begum
162. Rahene Begum
163. Ameer Khan
164. Rubina Begum
165. Rizwana Begum
166. Noorjahan Begum
167. Shaik Naseem
168. Meerujahid Hussain
169. Zubaida Begum
170. Sadeya Begum
171. Syed Anwaruddin
172. Mukhtar Ahmed Khan
173. S.Q. Huda
174. A. Goparaju,
175. A. Krishna Raje,
176. M/s Kalyani Constructions,
177. Mr. Sharad Sanghi
178. M/s emsan Construction Pvt. Ltd.,
179. Baba Sharfuddin Colony Residents Welfare Society,
180. Syed Mahmood Hussain
181. Faisalbin abood,
182. Syed Saifuddin
183. Mohd. Khaja Omer Hussain
184. Mohd. Yousuf
185. Alibin Mohd. Bin Hajeb
186. Babu Rao
187. M.A. Hai,
188. Mohd. Maroof Ali
189. Yousuf Bin Abood
190. Mahmood Alikhan
191. Md. Noorjahan Begum
192. Md. Khayyamuddin
193. Sadat Ali Khan
194. Mohd. Naseeruddin
195. Mahmood Ali
196. Imran Khan
197. Syed Sardar Ali Khan
198. Kalyan Constructions Pvt. Ltd.,
199. K. Jyothi
200. K. Rajaiiah
201. Prameela
202. Urmila
203. K. Sudhershan
204. K. Prabhakar
205. K. Ravi
206. K. Krishna
207. K. Ramu
208. Mohd. Wasif Zaman
209. Zeenath-Uz-Zaman
210. B. Radha
211. Meena Kulkarni
212. T. Kusuma Reddy

213. T. Balaram Reddy
214. Syed Gilhouse Khadri
215. Smt. Sajeda Begum
216. Smt. Sajeda Khatoon,
217. K. Sujatha,
218. Y.V.N. Prabhakar
219. P. Raghunandan
220. Khaiseruddin Khan
221. M/s Pearl Plaza rep. By its Managing Partner Capt. Kishan,
222. Kastajeevula Sanghatana, rep. By its President T. Krishna,
223. Y. Anita
224. Smt. Laiquinnisa Begum
225. Smt. K. Sulochan
226. Nazia Parveen
227. K. Dhanender Reddy
228. V. Srinivas Reddy
229. P.S. Naidu
230. Janaba Yousufunnisa Begum
231. Janaba Tyaba Begum
232. Nawab Mohd. Abdul Barkath Khan
233. Nawab Mohd. Fareeduddin Khan
234. Janaba Younisunnisa Begum
235. Mohd. Basheeruddin ahmed
236. Nawab Mohd. Daveruddin Khan
237. Mohd. Sirajuddin Ahmed
238. Janaba Wajahatunnisa Begum
239. Janaba Qadeerunnisa Begum
240. Ayesha Bano Ahmed
241. Janaba Mahboobunnisa Begum
242. Janaba Atiya Begum
243. Janaba Azmaail Fina
244. Janaba Zainubunnisa Begum
245. Karishif Unnisa Begum
246. Khader Unnisa Begum
247. Nawab Mohd. Zainul Mutakheen Khan
248. Nawab Mohd. Ruknuddin Khan
249. Nawab Mohd. Ismailuddin Khan
250. Nazab Mohd. Zainul abedin Khan
251. Janaba ameen Unnisa Begum
252. Janaba bilques Unnisa Begum
253. Janaba Humera Unnisa Begum
254. Janaba Anees Fathima Begum
255. Sahabzadi Sultan Jahan Begum
256. The District Collector, Ranga Reddy District.
257. The Tahsildar, Balanagar Mandal, R.R.District.
258. M.A. Bari & B. Shyamsunder Rao, Advocate Receiver-cum-
Commissioners, High Court of A.P., Hyderabad.

✓ RESPONDENTS

Application Under Order 23 Rule 3 and Order 20 Rule 18 R/w Section 146 & 151 of Civil Procedure Code praying for the reasons stated in the accompanying affidavit, filed in support of the Petition, the High Court may be pleased to pass a final decree infavour of the Petitioners herein in terms of the Memorandum of Compromise dated 29-12-2013 to an extent of Ac.0-32 gts in Sy.No.57 of Shamsiguda Village, Balanagar Mandal, R.R. District, being item No.252 of schedule "A" annexed to the preliminary decree in C.S.No.7 of 1958, which was allotted to the defendant No.14 as per the scheme of partition submitted by the Receivers-cum-Commissioners and approved as per the orders passed in Appl.No.495/2009 in C.S.No.7 of 1958 and direct the Receiver-cum-Commissioner to confirm the possession of the petitioners by handing over possession of the final decree schedule land to the petitioners.

Counsel for the Petitioners: Sri DEEPAK MISHRA

**Counsel for the Respondent :No.258: SRI M.A. BARI & B. SHYAMSUNDER RAO
ADVOCATE RECEIVER-CUM-COMMISSIONER**

The Court made the following: ORDER

This Court vide order dated 02-01-2023 in Appln.Nos.9277 of 2014 and batch appointed Mr. Mohd. Bande Ali and Mr.K.Ajith Simha Rao, both retired District Judges as receivers – cum – commissioners in C.S.No.7 of 1958 and accordingly they have filed report and objections to the report have also been filed and the matter is taken up for final hearing. This Court fixes an amount of Rs.1.50 Lakhs each as remuneration for the receivers – cum – commissioners. Further remuneration, if any, would be considered after passing of final decree.

**Sd/- K. SRINIVASA RAO
JOINT REGISTRAR**

//TRUE COPY//

SECTION OFFICER

To,

1. Sri Mohd Bandi Ali, Retired District Judge, H.No.8-1-366/A/122/1, Janaki Nagar, Tolichowki, Hyderabad – 500 008 (**By Special Messenger**)
 2. Sri K. Ajith Simha Rao, Retired District Judge, Plot No.30, Gunja Sreenivas Colony Opp. Vaishnavi Enclave Pet Basheerabad, Hyderabad - 14 (**By Special Messenger**)
- Or
- Flat No.201, V.R.Mnasion Sreeni Enclave, 4th Gate H.T. Lane, Pet Basheerabad, Hyderabad – 14. (**By Special Messenger**)
3. The S.O. O.S. Section, High Court for the State of Telangana at Hyderabad.
 4. One CC to Sri N.M. Krishnaiah, Advocate [OPUC]
 5. One CC to Sri M.L. Ali, Advocate [OPUC]
 6. One CC to Sri K.V. Satyanarayana, Advocate [OPUC]
 7. Two C.D.Copies.
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HIGH COURT

DATED:04/10/2024

ORDER

APPLICATION No.24 of 2024
IN

C.S. NO. 7 OF 1958



DIRECTION

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KJ
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